



\$~62 to 66

### \* IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 5803/2023, CM APPL. 22727/2023, CM APPL. 46380/2023
 CM APPL. 59612/2023, CM APPL. 4036/2024, CM APPL. 7562/2024, CM APPL. 7564/2024, CM APPL. 7566/2024, CM APPL. 26898/2024, CM APPL. 28761/2024, CM APPL. 42365/20245

MANOJAN RAJAN AND ORS.

.....Petitioner

Through: Mr. A Ushi Reddy, Mr. Kanhaiya

Kumar, Mr. Deepak K. Singh, Mr. Sunny Kumar, Mr. Manoranjan,

Advocates.

Mr. Gaurav Sarin, Mr. Mandeep

Baisla, Advocates.

versus

AMATEUR KABADDI FEDERATION OF INDIA (AKFI) AND ORS. ...

....Respondent

Through: Ms. Nandita Rao, ASC, with Mr.

Kunal Prash, Mr. Amit Peswani, for

UOI.

Mr. Anil Soni, CGSC, Mr. Devvrat

Yadav, Advocates.

Mr. Rajiv Nayar, Sr. Advocate, with

Mr. Ninad Laud, Mr. Anjuman

Tripathi, Mr. Chandra Vardhan Singh, Mr. Saurabh Seth, Advocates for R-4

to R-19.

63

+ W.P.(C) 5980/2023, CM APPL. 23489/2023

SHANKER LAL YADAV

.....Petitioner

Through: Counsel appearance not given.

versus





# AMATEUR KABADDI FEDERATION OF INDIA AND ORS.

....Respondent

Through: Ms. Nandita Rao, ASC, with Mr.

Kunal Prash, Mr. Amit Peswani, for

UOI.

Mr. Anil Soni, CGSC, Mr. Devvrat

Yadav, Advocates.

64

+ W.P.(C) 7303/2023, CM APPL. 28386/2023

### DELHI STATE KABADDI ASSOCIATION

@ DSKA 1 .....Petitioner

Through: Counsel appearance not given.

versus

### AMATEUR KABADDI FEDERATION OF INDIA

& ORS. .....Respondent

Through: Ms. Nandita Rao, ASC, with Mr.

Kunal Prash, Mr. Amit Peswani, for

UOI.

Mr. Sachin Chopra, Mr. Anuj Tyagi and Ms. Akshita Agarwal, advocates

for R-3

65

+ W.P.(C) 4870/2024, CM APPL. 19899/2024

## SHRIRAM RAJU DINANATH BHAVSAR

AND ANR .....Petitioner

Through: Mr. Rahul Mehra, Mr. Pai Amit, Mr.

Chaitanya Gosain, Ms. Bhavana Dhoon, Mr. Kushal Dube, Mr. Anshul

Syal, Advocates.





#### versus

# AMETEUR KABADDI FEDERATION OF INDIA AKFI AND ANR .

.....Respondent
Through: Ms. Nandita Rao, ASC, with Mr.

Kunal Prash, Mr. Amit Peswani, for

UOI.

Mr. Aditya P. Khanna, Advocate.

66

+ W.P.(C) 5630/2024

NAMDEV BABAN SAKPAL & ORS.

.....Petitioner

Through: Ms. Vrinda Bhandari, Ms. Vanshita

Gupta, Advocates.

versus

AMATEUR KABADDI FEDERATION OF INDIA & ORS .....Respondent

Through: Ms. Nandita Rao, ASC, with Mr.

Kunal Prash, Mr. Amit Peswani, for

UOI.

Mr. Pawan Narang, CGSC, Mr. Devvrat Yadav, (GP), Ms. Aishwarya

Chabra, Advocate.

**CORAM:** 

HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

ORDER 05.08.2024

% 05

CM APPL. 36870/2024 & CM APPL. 28762/2024

Exemption allowed subject to all just exceptions.

The applications stands disposed of.





# <u>W.P.(C) 5803/2023, W.P.(C) 5980/2023, W.P.(C) 7303/2023, W.P.(C) 4870/2024, W.P.(C) 5630/2024</u>

- 1. Learned counsel appearing for the respective parties unequivocally submit that the pleadings in all these cases stand completed. None of the parties are desirous of filing any supplementary pleading or affidavit etc. The statement so made is taken on record.
- 2. The Registry is directed not to accept any pleading in these cases without the leave of the Court.
- 3. The Court requests Ms. Nandita Rao, ASC (Criminal) to submit a convenience compilation, with the assistance of learned counsels who are appearing for respective parties which shall be referred by all contesting parties. Learned counsel appearing for respective parties undertake to furnish the list of documents which are to be included in the said convenience compilation to Ms. Nandita Rao within a period of seven days.
- 4. Let Ms. Nandita Rao, to submit the compilation within fifteen days.
- 5. List on 09.09.2024.

PURUSHAINDRA KUMAR KAURAV, J

**AUGUST 5, 2024/KG**